

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 29th NOVEMBER, 2023, 10:30 A.M.

TP No. 01/CTB/2020, (CP (IB) No. 1283/MB/2017), IA (IB) No. 94/CB/2022
 IA (IB) No. 296/CB/2022, IA (IB) No. 272/CB/2023, IA (IB) No. 322/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Axis Bank Ltd. -Vs- BSR Diagnostic Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Patita Paban Bishwal, Adv.
 Ms. Suranjan Chatterjee, Adv.
 Mr. Mukesh Kr. Jain, Liq.

For Respondent (s)

Mr. Saswat K. Acharya, Adv.
 Mr. A. Agarwal, Adv.
 Ms. J. Sahoo, Adv.
 Mr. S. Agarwal, Adv.
 Mr. J. Joshi, Adv.
 Mr. C. Behera, Adv.
 Mr. Siddharth Sangal, Adv.
 Ms. Richa Sharma, Adv.
 Mr. Chirag Sharma, Adv. } R1 in IA 296

ORDER

IA (IB) No. 94/CB/2022 and IA (IB) No. 272/CB/2023:

Ld. Counsel Ms. Suranjana Chatterjee appears for the Liquidator. Mr. Mukesh Kr. Jain is also present in person for Liquidator. Ld. Counsel Mr. Saswat K. Acharya appears for the respondent/SRA. At the request of the respondent counsel further two weeks' time is granted to file reply. Appeared Liquidator stated that the erstwhile RP has not submitted any Punchnama to ascertain whether lost machineries were taken custody from the Corporate Debtor or not. Further, he said inspite of repeated e-mails, erstwhile RP not responded. Erstwhile RP is not arrayed as respondent; hence, liquidator is permitted to implead the erstwhile RP as an additional

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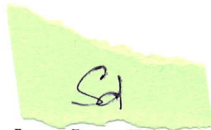
respondent. RP is directed to file the impleading application and also serve the copy of application in advance to the erstwhile RP along with this order. After receipt of the notice, erstwhile RP is directed to file reply within two weeks' time. List the matter for further consideration on 10.01.2024.

IA (IB) No. 296/CB/2022:

Ld. Counsel Ms. Richa Mishra appears for the State Bank of India. SBI wants time to file affidavit regarding the amount deposited by the SRA. Ld. Counsel Mr. P. Anup Das appearing for the Axis Bank seeks time to transfer the amount to the Liquidator. List the matter on 10.01.2024.

IA (IB) No. 322/CB/2023:

Ld. Counsel Ms. Suranjana Chatterjee appears for the applicant. 7th progress report for the quarter ended September 2023 discussed and taken on file, subject to just exceptions. Accordingly, this application is disposed of.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)